year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See* No. LT-8835/74].

(*Interruptions*)

MR. SPEAKER: The position is made very clear by the ruling. I am very clear about it. I am not allowing any further discussion on it. Shri Balgovind Verma.

NOTIFICATIONS UNDER COAL MINES PROVIDENT FUND, FAMILY PENSION AND BONUS SCHEMES ACT, ETC.

SHRI BALGOVIND VERMA: I beg to lay on the Table—

(1) A copy each of the following Notifications (Hindi and English) versions) under section 7A of the Coal Mines Provident Fund, Family Pension and Bonus Schemes Act, 1948:—

(i) The Coal Mines Provident Fund (Amendment) Scheme, 1974, published in Notification No. G.S.R. 833 in Gazette of India dated the 3rd August 1974.

(ii) The Andhra Pradesh Coal Mines Provident Fund (Amendment) Scheme, 1974, published in Notification No. G.S.R. 834 in Gazette of India dated the 3rd August, 1974.

(iii) The Rajasthan Coal Mines Provident Fund (Amendment) Scheme, 1974, published in Notification No G.S.R. 835 in Gazette of India dated the 3rd August, 1974.

(iv) The Neyveli Coal Mines Provident Fund (Amendment) Scheme, 1974, published in Notification No. G.S.R. 836 in Gazette of India dated the 3rd August. 1974.

(2) A copy of the Iron Ore Mines Labour Welfare Cess (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 909 in Gazette of India dated the 24th August, 1974, under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1961. [*Placed in Library. See* No. LT-8337/74.)

ANNUAL REPORT OF NATIONAL INSTITUTE FOR TRAINING IN INDUSTRIAL ENGINEERING, BOMBAY FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the National Institute for Training in Industrial Engineering, Bombay, for the year 1972-73. [*Placed in Library. See* No. LT-8338/74].

12.36 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CATES AND SCHEDULSED TRIBES

REPORTS OF STUDY TOUR OF STUDY GROUPS I AND II

SHRI D. BASUMATARI (Kokrajhar): I beg to lay on the Table a copy each of the following Reports of the Study Tours of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(1) Report of Study Tour of Study Group I of the Committee to Jammu and Kashmir, Patiala and Chandigarh during June, 1974.

(2) Report of Study Tour of Study Group II of the Committee to Madurai, Trivandrum, Kanyakumari, Cochin, Coimbatore, Ootacamund and Mangalore during June—July, 1974.